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Title: Need to extend financial assistance for constituting a Municipal cadre in Odisha.

DR. KULMANI SAMAL (JAGATSINGHPUR): I would like to state that Ministry of Urban Development in 2013 launched a programme on 'Developing an Approach and Options for establishment of Municipal Cadre in India' under Capacity Building for Urban Development. The objectives of better urban governance, faster project implementation and delivery of efficient municipal service are attributed to a dedicated Municipal Cadre of any State. In view of this point, the JNNURM's administrative and structural reforms strongly profess for creation of municipal cadre besides developing cadre management systems like recruitment , promotions, transfer, career progression, training and performance management, etc. Accordingly, implementation of the Municipal Cadre has been mandatory State level reform under structural reforms of JNNURM-I. However, financial burden for the municipal cadre is very high for my State, Odisha. So, in this regard, the Ministry of Urban Development is requested to provide advance grants towards transitional cost of my State's initiative to put the municipal cadre. I would like to mention here that the constitution of Municipal Cadre in my State is in the final stage. The financial support from the Centre would immensely help in improving the urban areas in the country. So in order to have an efficient Municipal Cadre, my State, Odisha requires Rs.128 crore additional funds annually, which needs to be funded by the Government of India for five years of transitional periods. Hence, I urge upon the Government of India to look into the matter and grant the financial assistance in order to put the municipal cadre in place in my State, Odisha.